

Report of Indian Institute of Foreign Trade on Simplification of Export Procedure and Documents

325. SHRI HARI KISHORE SINGH : Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether the recommendations contained in the Report of the Indian Institute of Foreign Trade on simplification of Export Procedure and Documents have been accepted by Government; and

(b) if not, the reasons thereof ?

THE MINISTER OF FOREIGN TRADE (SHRI L. N. MISHRA) : (a) and (b). Out of the 22 major recommendations contained in the Report of the Indian Institute of Foreign Trade on simplification of export procedure and documents 19 have been implemented/agreed to in principle. The remaining three recommendations were not accepted for administrative reasons.

Quantity and Value of Major Exports

326. SHRI HARI KISHORE SINGH : Will the Minister of FOREIGN TRADE be pleased to state :

(a) the quantity and value of major export items during the years 1970-71 and 1971-72 so far, and

(b) the commodity-wise percentage to total export and the percentage of increase or decrease from the previous year ?

THE MINISTER OF FOREIGN TRADE (SHRI L. N. MISHRA) : (a) and (b). Statements (I) & (II) are laid on the Table of the House [*Placed in library. See No L T—983/71.*]

Finalisation of Cluster Scheme for Rural Electrification in Andhra Pradesh

327. SHRI P. VENKATASUBBAH : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether the Cluster Scheme for rural

electrification has been finalised for Andhra Pradesh;

(b) if so, the salient features thereof; and

(c) if not, the reasons therefor and the stage at which the Scheme is lying at present ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI B. N. KUREEL) : (a) to (c). During the Fourth Plan, emphasis continues to be laid in rural electrification schemes on the energisation of clusters of wells/tubewells. The Rural Electrification Corporation has been set up in the Central Sector to provide finances for rural electrification schemes in addition to outlays in the State Plans. The Corporation has been directed by the Government of India to finance rural electrification schemes where a project approach is generally adopted so that extension of electricity along with other investments and inputs results in increased agricultural production and returns on agricultural investments. The condition of economic viability is waived in respect of economically backward areas for a short initial period not exceeding five years.

In the State Plan of Andhra Pradesh, an outlay of Rs. 1500 lakhs has been provided during the Fourth Plan for rural electrification schemes. In Andhra Pradesh, from the beginning of the Fourth Plan, 2900 villages have been electrified and 72,815 pumpsets energised; the total number of villages electrified upto the end of September, 1971, is 8,435 and the total number of pumpsets energised is 1,97,225. The Rural Electrification Corporation has so far sanctioned for Andhra Pradesh 11 schemes envisaging a total loan assistance of Rs. 701.46 lakhs for the electrification of 627 villages and energisation of 18,028 pumpsets. In addition, the Corporation has sanctioned the project of a pilot Rural Electric Co-operative in Andhra Pradesh envisaging a total outlay of Rs. 296 lakhs for the electrification of 127 villages and energisation of 8,000 pumpsets.

Trade Pact with Belgium

328. SHRI MUHAMMED SHERIFF : Will the Minister of FOREIGN TRADE be pleased to state :